

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2782  
TO BE ANSWERED ON 02.08.2017**

**RETIRED GOVERNMENT OFFICERS AS CONSULTANTS**

**2782. SHRIMATI ANJU BALA:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:**

- (a) whether the Government has framed rules and guidelines to hire retired Government officers as consultants for skill development;
- (b) the number of people, capacity and organisations in which they are recruited; State-wise;
- (c) whether the Government has conducted any review of the performance of the officers so recruited;
- (d) if so, the details thereof; and
- (e) the number of skill development centres opened in Uttar Pradesh with special reference to Hardoi and Sitapur districts?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI RAJIV PRATAP RUDY)**

(a) to (e) The Ministry of Skill Development and Entrepreneurship has not framed any rules or guidelines for hiring of retired Government officers as consultants for skill development. However, the Ministry has signed a Memorandum of Understanding (MoU) with the Ministry of Defence by which the retired and retiring ex-servicemen from Army, Airforce and Navy would be engaged as trainers for various Skill Development programmes. This is expected to provide gainful employment to approximately 3 lakh persons. Further, Ministry has also launched a national portal for trainers and assessors under Skill India Mission called Takshashila where persons with relevant qualifications including retired personnels from Government can register themselves to be trainers and assessors for various skill development programmes.

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